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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---|---------|--------------------------------|
| CP 217/16 | TP 202/17 | For furnishing account treatment and Latest Balance sheet | 391/394 | Aptean India Pvt. Ltd., |

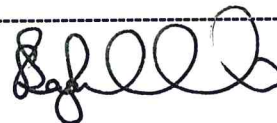
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Raghuram
Adambi
for
C.K.Nandakumar
9900039659

Petitioner



ORDER

Counsel for petitioner is present and requested time to file certificate of auditor regarding accounting treatment of the Scheme and the latest balance sheet. List it on 15/09/2017.



MEMBER(J)



MEMBER(T)